## JUDICIAL ACADEMY, ASSAM

7, Bholanath Mandir Path, Dr. B.K. Kakati Road, Ulubari, Guwahati-7

### NOTIFICATION

Dated: Guwahati, the 1th September, 2018

No. JAA.41/2013/607 ::: On recommendation of the Board of Management of the Judicial Academy, Assam, as per the provisions laid down in Section 35 (1) of the National Law University and Judicial Academy, Assam Act, 2009, Hon'ble the Chief Justice and Chairperson, Judicial Academy, Assam has been pleased to appoint Smti Aparna Ajitsaria, a Grade I officer of the Assam Judicial Service, presently working as Registrar (Judicial), Gauhati High Court, Guwahati, as the Director of Judicial Academy, Assam, from the date she assumes charge, upon being released from the Registry of the Hon'ble Gauhati High Court. Smti. Aparna Ajitsaria will be entitled for her usual Pay and allowances as a Grade-I Judicial Officer of Assam Judicial Service.

Director In-charge, Judicial Academy, Assam.

Memo No. JAA.41/2013/608-23

Dated Guwahati the 1th September, 2018

### Copy to:-

- 1. The Chief Secretary, Govt. of Assam, Dispur, Guwahati-6.
- 2. The Registrar General, Gauhati High Court, Guwahati .
- 3. The LR-cum-Commissioner & Secretary, Govt. of Assam, Judicial Department, Dispur, Guwahati.
- 4. The Principal Secretary, to the Govt. of Assam, Finance Department, Dispur, Guwahati.
- 5. The District and Sessions Judge, Kamrup (M), Guwahati.
- The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati-28.
- 7. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
- 8. Smti. Aparna Ajitsaria, Registrar (Judicial), Gauhati High Court, Guwahati.
- 9. The Director of Accounts and Treasuries, KarBhawan, Dispur, Guwahati -6.
- 10. The Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati. He is requested for publication of the Notification in the Assam Gazette, in its next issue.
- 11. The Treasury Officer, Kamrup, Guwahati-1.
- 12. The Pvt. Secretary to Hon'ble Mr. Justice A.K.Goswami, Judge In-charge, Training, Gauhati High Court, Guwahati.
- 13. The Private Secretary to the Vice Chancellor, NLU, Assam, Amingaon.
- 14. The Secretary, NEJOTI, Guwahati
- 15. The System Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notification in the High Court Website as well as the website of the Judicial Academy, Assam.

Office files of JAA & NEJOTI.

Director In-charge, Judicial Academy, Assam.

# NORTH EASTERN JUDICIAL OFFICERS' TRAINING INSTITUTE (NEJOTI)

7, Bholanath Mandir Path, Dr. B.K. Kakati Road, Ulubari, Guwahati-7

## **NOTIFICATION** Dated: Guwahati, the 1th September, 2018

No. NEJOTI 9/2013/545 ::: Hon'ble the Chief Justice and Chairman, North Eastern Judicial Officers' Training Institute (NEJOTI) has been pleased to appoint Smti Aparna Ajitsaria, a Grade I officer of the Assam Judicial Service, presently working as Registrar (Judicial), Gauhati High Court, Guwahati, as the Director of North Eastern Judicial Officers' Training Institute (NEJOTI), from the date she assumes charge, upon being released from the Registry of the Hon'ble Gauhati High Court.

By Order,

Director In-charge, NEJOTI.

Memo No. 9/2013/546-556

Dated Guwahati the 1th September, 2018

#### Copy to:-

- 1. The Chief Secretary, Govt. of Assam, Dispur, Guwahati.
- 2. The Registrar General, Gauhati High Court, Guwahati .
- 3. The LR-cum-Commissioner & Secretary, Govt. of Assam, Judicial Department, Dispur, Guwahati.
- 4. The Principal Secretary, to the Govt. of Assam, Finance Department, Dispur, Guwahati.
- 5. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati-28.
- 6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
- 7. Smti. Aparna Ajitsaria, Registrar (Judicial), Gauhati High Court, Guwahati.
- 8. The Director of Accounts and Treasuries, KarBhawan, Dispur, Guwahati -6.
- 9. The Pvt. Secretary to Hon'ble Mr. Justice A.K.Goswami, Judge In-charge, Training, Gauhati High Court,
- 10. The Secretary, NEJOTI, Guwahati
- 11. The System Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notification in the High Court Website as well as the website of the Judicial Academy, Assam.

12. Office files of JAA & NEJOTI.

Director In-charge, NEIOTI